

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 232 OF 2014 &  
IA NO. 369 OF 2014**

**Dated: 18<sup>th</sup> August, 2017**

**In the matter of:**

Pune Power Development Pvt. Ltd.	....	Appellant(s)
Vs.		
Karnataka Electricity Regulatory Commission & Ors.	....	Respondent(s)

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **21-09-2017.**

PPS/Court Master

*tpd*